

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 4047/2015

New Delhi this the 26th day of April, 2017

HON'BLE MR. P.K. BASU, MEMBER (A)

S.D. Yadav,
Aged 72 years,
S/o Late Shri Mehar Chand Yadav,
Retired Asstt. Commissioner of Income Tax,
From the office of Chief Commissioner of Income Tax,
C.R. Building, New Delhi-1.
R/o Village Kaluwas,
P.O. & Distt. Rewari (Haryana). .. Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
The Secretary,
Ministry of Finance,
Department of Income Tax,
New Delhi.
2. The Zonal Accounts Officer,
O/o the Pr. CCA, CBDT,
3rd Floor, N-Block, Vikas Bhawan,
I.P. Estate, New Delhi.
3. The Secretary,
Ministry of Personnel, Public Grievances & Pensions,
Department of Pension and Pensioners Welfare,
3rd Floor, Lok Nayak Bhawan,
Khan Market, New Delhi. .. Respondents

(By Advocate : Shri Rajeev Kumar)

ORDER (ORAL)

It is stated by the learned counsel for the applicant that the relief sought for by the applicant in this O.A. has been granted by the respondents and re-fixed the pension of the applicant and he wishes to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn, however, with a liberty to the applicant to raise an issue, if he is still dissatisfied by the order passed by the respondents, in accordance with law. No order as to costs.

**(P.K. BASU)
MEMBER (A)**

/Jyoti/